

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

14.07.2011

OA 248/2011

Mr.P.N.Jatti, counsel for applicant.

Learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh OA. Accordingly, the same is dismissed as withdrawn with liberty to file a fresh OA.

Anil Kumar

(Anil Kumar)
Member (A)

K. S. Rathore

(Justice K.S.Rathore)
Member (J)

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